## CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

## T.A. No. 62/5983/2020

This the 18th day of January, 2021

## HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Ghulam Mohi-ud-Din Bhat, age 40 years, S/o Abdul Ahad Bhat, R/o
Ishber Gupt Ganga Nishat Srinagar.
Applicant
(Advocate: Mr. Bhat Fayaz Ahmad)
<u>Versus</u>
1. State of J&K through Commissioner/Secretary to Government
Tourism Department, Civil Secretariat, Srinagar/Jammu.
2. Managing Director J&K State Cable Car Corporation Ltd Srinagar.
3. Secretary Cable Car Corporation ltd. Srinagar.
Respondents
(Advocate: Mr. Amit Gupta, ld. Additional Advocate General)
ORDER
(O.D. 1.7.)

## [ORAL] (Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicant submits that he wishes to withdraw the T.A.

2. In view of the submission of the learned counsel for the applicant, the T.A. is dismissed as withdrawn.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Arun